

Plan period. The major schemes relate to bio-gas ; solar energy ; promotion of improved chulhas, utilisation of wind energy for drinking water supply and minor irrigation and energy plantation and power generation through gasification. The number of schemes will depend upon the target set for each year and the projects emanating from the State Govt. or State Agencies/Institutions.

Opening of New Post Offices in Haryana

3275. SHRI CHIRANJI LAL SHARMA : Will the Minister of COMMUNICATIONS be pleased to state :

(a) whether the scheme for opening new post offices in Haryana during Seventh Five Year Plan period has been finalised ; and

(b) if so, details there of ?

THE MINISTER OF STATE OF THE MINISTRY OF COMMUNICATIONS AND MINISTER OF STATE IN THE MINISTRY OF HOME AFFAIRS (SHRI RAM NIWAS MIRDHA) : (a) & (b). The number of new post offices to be opened in each Postal Circle (which is generally co-terminus with a State) and within a Circle in each postal division is determined on a year to year basis. During 1985-86 the ban on creation posts continued and no programme of opening of post offices has been implemented. The programme for 1986-87 is not yet finalised and will take into account the comprehensive postal network that has already been established in both urban and rural areas, and the facilities extended under the new scheme of licensed postal agencies. Further, in view of the large deficits incurred in postal services, the emphasis will be on a more efficient, utilisation of the resources already developed and further extension considered only in some of the backward and tribal areas on a selective basis.

In so far as Haryana is concerned the postal network in the State is reasonably well developed. Whereas in the country as a whole a post office serves on average an area of 21.94 sq. kms, the corresponding figure for Haryana is 17.96 sq. kms only.

Finalisation of Accounts of Cement Corporation of India

3276. SHRI HARISH RAWAT : Will the Minister of INDUSTRY be pleased to state :

(a) whether it is a fact that the accounts of the Cement Corporation of India for 1984-85 have not yet been finalised ;

(b) if so, the reasons for this inordinate delay ; and

(c) the action Government propose to take in order to avoid such recurrences ?

THE MINISTER OF STATE IN THE DEPARTMENT OF INDUSTRIAL DEVELOPMENT (SHRI M. ARUNACHALAM) :

(a) Yes, Sir.

(b) The delay in finalisation of the accounts of the Corporation for the year 1984-85 was mainly due to the difference in interpretation in relation to the date of commencement of production in respect of one of the units of the Corporation. This matter has since been resolved.

(c) In the past, Accounts of the Corporation were being finalised within the statutory periods as specified under the Companies Act. It is for the first time that there has been delay in finalisation of the accounts for the year 1984-85. However, if there is recurrence action will be taken by the Government.

[Translation]

Public Call Offices at Chaunaliya and Syauni in District Almora (U.P.)

3277. SHRI HARISH RAWAT : Will the Minister of COMMUNICATIONS be pleased to state :

(a) whether Government propose to instal public call offices at Chaunaliya and Syauni in District Almora or Uttar Pradesh during 1986-87 ;

(b) if so, the time by which these will be installed ; and

(c) if not, the reasons therefor ?

THE MINISTER OF STATE OF THE MINISTRY OF COMMUNICATIONS AND MINISTER OF STATE IN THE MINISTRY OF HOME AFFAIRS (SHRI RAM NIWAS MIRDHA) : (a) No, Sir.